Central Administrative Tribunal, Principal Bench

C.P. No. 96 of 2000 In M.A. No. 410/2000 Original Application No. 2789 of 1992



New Delhi, this the 3rd day of August, 2000

Hon ble Mr. S. R. Adige, Vice Chairman(A)
Hon ble Mr. Kuldip Singh, Member (J)

Hukam Singh S/o Shri Jas Ram R/o B-6, West Nathu Colony, Shahdara, Delhi-32.

- Applicant

(By Advocate - None)

Versus

- Shri B.K. Chauhan
 Secretary,
 DARE, Ministry of Agriculture,
 New Delhi-1.
 - Dr. R.S. Paroda
 Director General.
 Indian Council of Agricultural Research,
 Krishi Bhawan,
 New Delhi-1.
- Dr.S.D. Sharma
 Director,
 Indian Agricultural Statistical Research
 Institute,
 Library Avenue,
 Pusa, New Delhi-12.
 - Smt. Sita Malhotra,
 Superintendent,
 Indian Agricultural Statistical Research
 Institute,
 Library Avenue,
 Pusa, New Delhi-12.
 Respondents

(By Advocate - Ms.Geetanjali Goel)

ORDER(ORAL)

By Hon ble Mr.S.R.Adige, Vice Chairman(A)

- 1. None appears for applicant even on the second call.
 - 2. In the light of contents of the pleadings on record, we are satisfied that there are not sufficient grounds to initiate contempt proceedings against

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respondents, particularly having regard to the ratio laid down by the Hon ble Supreme Court in J.S.Parihar vs. G.Duggar & ors., JR 1996 (9) SC.608. If applicant has any grievance with respect to impugned order dated 28.4.2000, it is open to him to challenge the same separately in accordance with law, if so advised.

3. With the above observations, C.P. is dropped. Notices discharged.

(Kuldip Singh)
Member(J)

(S.R.Adige) Vice Chairman(A)

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